

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.207 – IA/550(AHM)2023
ITEM No.208 – IA/644(AHM)2023
ITEM No.209 – IA/1272(AHM)2023 in IA/550(AHM)2023
ITEM No.210 – IA/1413(AHM)2023 in IA/644(AHM)2023
ITEM No.211 – IA/1419(AHM)2023
ITEM No.212 – IA/13(AHM)2024
In
CP(IB) 208 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant

:Mr. Dhruvad Vaghani, Ld. Adv. a.w. Mr. Ajiz M K, Ld. Adv.
& Mr. Gaurav Jain, Ld. Adv.

Mr. Prerak R. Bhatt, Ld. Adv.

Mr. Nipun Singhvi, Ld. Adv. a.w. Ms. Prajakta Menezes,
Ld. Adv. & Ms. Pragati Tiwari, Ld. Adv.

For the Respondent

:Mr. Tanaya Shah, Ld. Adv. for R-4 to R-6, Mr. Anuj K.
Trivedi, Ld. Adv.

ORDER

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 13.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)